

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**CORRIGENDUM**

Imphal, the 11<sup>th</sup> Feb, 2022

No. HCM/P-58/2020-F&A/

It is hereby notified for all concern that Pay band

appearing at Class-III Ministerial Establishment (Non Gazetted) and serial no. 1 and 2 of Class

IV High Court Subordinate Service in the Schedule I of order dated 25<sup>th</sup> November, 2020 Entd.

No. HCM/P-58/2020-F&A/16613 is to be read as Rs. 5200-20200 instead of Rs. 5200-20800 for

all purposes.

**Sd/-  
(GOLMEI GAIPHULSHILLU)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**

Entd. No. HCM/P-58/2020-F&A/2249-53

Imphal, the 11<sup>th</sup> Feb, 2022.

Copy to:-

1. The Commissioner (Law), Govt. of Manipur.
2. The Spl. Secretary (Finance), Govt. of Manipur.
3. The Accountant General, Manipur.
4. The Treasury Officer, Imphal West.
5. The System Analyst, High Court of Manipur.

- He is requested to upload the same in the Official Website of this Registry.

*(Sd/- 11/2/2022)*  
**REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**